

## INDUSTRIAL ENTERPRISES IN PUBLIC SECTOR

\*688. **Shri K. C. Sodhia:** (a) Will the Minister of **Production** be pleased to state what steps Government propose to take with regard to the proposals made by the Planning Commission to secure the necessary personnel for the management of industrial enterprises in the public sector?

(b) If the proposals are under the consideration of Government, how long are they likely to take in coming to decisions?

**The Minister of Production (Shri K. C. Reddy):** (a) In pursuance of the proposals of the Planning Commission, a special Committee was constituted to make recommendations regarding the establishment of a cadre of Industrial Managers for filling administrative, managerial and financial posts in the various civil industrial undertakings financed and managed by the Central Government. This Committee has since submitted its report. The Planning Commission has also suggested that a Central Board may be formed to advise Government on matters of general importance relating to the Public Sector of Industry as a whole. The formation of a service for Industrial management will be taken up for consideration after the Central Board is formed. The question of the constitution of a Central Board is under the consideration of the Government.

(b) Government are anxious to arrive at an early decision.

## PURCHASE OF RUBBER BY MANUFACTURERS

\*689. **Shri C. R. Iyyanni:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether the Firestone and the Dunlop Companies have purchased any quantity of rubber from India at the maximum price lately fixed by the Government?

(b) What are the quantities that they have purchased during the three years previous to the fixation of the price at Rs. 128/8/-?

(c) Have Government given them permission to import rubber from abroad after the fixation of the price a few months ago?

(d) What is the quantity they have imported from abroad?

(e) Have there been complaints from the rubber growers that these companies are withholding or postponing the purchase in India so that they might get rubber at a reduced price?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The quantities of rubber purchased by the companies were:—

	Dunlops	Firestones
November 1952	961 tons	463 tons
December 1952	403 „	479 „
January 1953	866 „	335 „

Government have no information regarding the price paid by them.

(b) Presumably the hon. Member refers to the fixation of prices at Rs. 138/- per 100 lbs. with effect from the 28th October, 1952. Information regarding the quantities purchased prior to this fixation by these two companies separately is not available.

(c) and (d). (c) No, Sir, and hence (d) does not arise.

(e) There have been some complaints. But Government have no reason to believe that the manufacturers have not been purchasing their normal quota of indigenous rubber.

## KRISHNA RIVER VALLEY PROJECT

\*690. **Shri Ramachandra Reddi:** Will the Minister of **Planning** be pleased to state:

(a) whether any allotment was made for the Krishna River Valley Development project after the Five Year Plan was discussed by Parliament in the last Session;

(b) if so, what is the amount allotted;

(c) whether the investigations contemplated by Government in pursuance of the Khosla Committee's Report and the tentative conclusions arrived at on it by the Central and State Governments of Madras and Hyderabad, have been commenced; and

(d) if so, what are the arrangements arrived at and what progress has been achieved?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Not so far.

(b) Does not arise.

(c) and (d). An enquiry has been addressed to the Governments of Hyderabad and Madras concerning the progress made in carrying out the investigations proposed by the Planning Commission.

## NO-MAN'S LAND IN NAGA AREA

\*691. **Shri Rishang Keishing:** (a) Will the **Prime Minister** be pleased to state

whether there is any Naga area still considered as no-man's land?

(b) If the answer to part (a) above be in the affirmative, what are the size and the population of the area?

(c) How and when will the Governments of Burma and India demarcate the boundaries of such area, if any?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) No, Sir. By convention and usage the two Governments know their territories in the undemarcated portion in the Naga area.

(b) Does not arise.

(c) Matter is under consideration.

#### ATTACK ON INDIAN NAGA VILLAGE

**\*692. Shri Rishang Keishing:** Will the Prime Minister be pleased to state whether any compensation has been paid to those bereaved Naga families of Nokhu village which was raided by Nagas from Burma who killed 93 persons and took away their heads?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** No compensation has been paid so far but the Burma Government have recently agreed in principle to the payment of compensation and details are being worked out.

500 maunds of rice and 50 bags of salt were, however, dropped from air in the affected area in June 1951.

#### RAILS ALLOCATED TO SINGARENI COLLIERIES

**\*693. Shri Vittal Rao:** (a) Will the Minister of Production be pleased to refer to the reply to starred question No. 1264 asked on the 17th December, 1952 and state whether the quantity of 600 tons of second-hand rails allocated to the Singareni Collieries Company, Hyderabad State, has since been despatched?

(b) Are Government aware that the short supply is greatly hampering stepping up of coal production in these Collieries?

(c) Is there any likelihood of the demands for iron and rails being fully met with in the near future and if so, what are the steps taken by Government in this regard?

**The Minister of Production (Shri K. C. Reddy):** (a) Out of the total quantity of 600 tons of rails allocated to the Singareni Collieries, 191 tons have already been supplied and the balance is expected to be despatched shortly.

(b) Yes; the Hyderabad Government have however reported that the immediate demands have been met and the position has improved somewhat.

(c) I would like to invite the attention of the hon. Member to the Government's plans for stepping up steel production. It would be possible to meet colliery requirements on a more satisfactory basis after the completion of the plans for increased steel production.

#### RECOMMENDATIONS OF COAL INDUSTRY ADVISORY COMMITTEE

**\*694. Shri Vittal Rao:** (a) Will the Minister of Production be pleased to refer to the reply to starred question No. 1267 asked on the 17th December, 1952 regarding the recommendations of Coal Industry Advisory Committee and state whether the statement referred to therein has since been compiled?

(b) What steps have been taken to implement such of those recommendations as have been accepted by Government?

(c) What are the recommendations that have not been accepted and what are the reasons for not accepting them?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes.

(b) The steps taken to implement the recommendations that have been accepted, have been indicated in the statement referred to in part (a).

(c) A statement is laid on the Table of the House. [See Appendix V, annexure No. 11.]

#### FACTORIES FOR ELECTRIC BULBS

**\*695. Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of factories in India where electric bulbs are manufactured; and

(b) the trade names under which the electric bulbs of each factory go into the market?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 12.]

#### FOOTWEAR AND TANNING INDUSTRIES

**\*697. Shri Ramananda Das:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that footwear and tanning industries of this country are